

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 30th JANUARY, 2024, 10:30 A.M.

CP (IB) No. 26/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

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| Name of the Company | Aeris Communications India Pvt. Ltd. -Vs- Om Jay EV Ltd. |
| Under Section | 9 IBC |

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Anjan Patnaik, Adv.

For Respondent (s)

Mr. Abhisek Mohanty, Adv.

ORDER

Ld. Counsel, Mr. Anjan Patnaik, appearing for the petitioner, who appeared physically in the Court. Ld. Counsel, Mr. Abhisek Mohanty, appearing for the respondent, who appeared through V.C. Petitioner counsel represented that the arguing counsel is unable to attend today. He wants short accommodation. Accordingly, to hear the matter, adjourned to 19.02.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)